

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

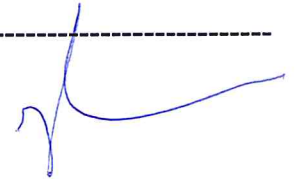
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/32/2016  
NAME OF THE PETITIONER(S) : V.G. SELVARAJ  
NAME OF THE RESPONDENT(S) : VGP HOUSING PVT LTD & 3 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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RAHMAN RAJEEV MENON

COUNSEL FOR R 1-4



THIRYAMBAR KANNAN

Counsel for  
Petitioner



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed an affidavit from the petitioner that the matter is likely to be settled between the parties in the presence of family elders and professional consultants. In view of the settlement process, the petitioner is withdrawing the petition. Counsel for respondent also submitted the same facts as mentioned in the affidavit filed by petitioner. The affidavit is taken on record. In the circumstances, the petition is dismissed as withdrawn.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)